

In The Central Administrative Tribunal  
Calcutta Bench

OA 590 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Biswanath Mondal

- VS -

N.F. Railway

For the Applicant : None

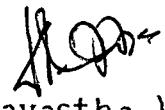
For the Respondents: Ms. U. Sanyal, Counsel

Heard on : 02-04-2001

Date of Order : 02-04-2001

O R D E R

When the case is called for hearing to-day none appears on behalf of the applicant. It appears that the case was dismissed for default. Thereafter, it has been restored. Thereafter, none appeared on behalf of the applicant on last four consecutive dates. So, application is dismissed for default of the applicant. Ld. Counsel Ms. Sanyal appears on behalf of the respondents.

  
( D. Purkayastha )  
Member (J)

DKN